

Statement of Immovable Property On First Appointment/For The Year :

Name of Officer (In Full Name) and Service to Which the Officer belongs PRINYANKA TEMBHURKAR


Present Post Held AI CIVIL JUDGE CLASS II

Present Pay 27,700 + DA Date of next increment

Name of District Sub Division, Taluka and village in which property is situated	Name and details of property		Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage inheritance, gift of otherwise with date of acquisition and name with details of persons from whom	Annual income from the property
	Housing and other Building	Land				
1 RAIGARH	2 Nil	3 Nil	4 Nil	5 Nil	6 Nil	7 Nil

- Inapplicable case to be struck out.
- In case where it is not possible to assess the value accurately the approximate value in relation to present condition, may be indicated.
- Include short term lease also.

Note : The declaration form is required to be filled in and submitted by every Judicial Officer in services under rule 19(1) of the Chhattisgarh Civil Service (conduct) rule 1965, on first appointment and thereafter at the interval of every 12 months giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person.

Signature 
 Date 16-9-13 Year 2013

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full):

PRIVANKA TEMBHURKAR

Date of Birth :

11 - DEC - 1983

Present post held :

IV CIVIL JUDGE CLASS II

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property	Land	If not in own name, State in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	2	3	4	5
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
Vehicle (two wheeler) Honda Activa - 48,449/-				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				

		Shares/Debitures	No. of Shares
Name of Issuing Company			
Nil			
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
Nil			
Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposits			
2) Savings Bank A/Cs	32436529941	RAIGARH	30,000/-
3) PPF			
4) C/PF			
5) NSS			28,584/-
6) Others			

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Rajendra
 14/11/13
 Signature & Date